

F.No. 01(01)/Tour/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2018

TOUR ORDER NO. 87 OF 2018

Hon'ble President is pleased to order the following tour programmes to the extent given below:

1. Hon'ble Ms. Archana Wadhwa, Member (Judicial) will be on tour to **CESTAT, New Delhi** from **CESTAT, Allahabad w.e.f. 26.12.2018 to 28.12.2018**. For the given tour Hon'ble Member (Judicial) will not be entitled for TA/DA.
2. Hon'ble Sh. Ashok Jindal, Member (Judicial) will be on tour to **CESTAT, Allahabad** from **Delhi w.e.f. 25.12.2018 to 29.12.2018 and back to Delhi**. For the given tour Hon'ble Member (Judicial) will be entitled for TA/DA as per rules. The officer is advised to travel by economy class as part of austerity measure.

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Ms. Archana Wadhwa, Member (Judicial), CESTAT, Allahabad.
3. SPS to Hon'ble Sh. Ashok Jindal, Member (Judicial), CESTAT, Chandigarh.
4. PA to Registrar, CESTAT, New Delhi
5. Asstt. Registrar, CESTAT, Allahabad (with direction to list appeals represented by M/s Lakshmi Kumaran & Sridharan during the given period).
6. Asst. Registrar, CESTAT, Chandigarh.
6. Accounts Section, CESTAT, Delhi.
7. Website.
8. Guard file/Office copy.
9. Care taking Section.